Annexure – 4

Name of the corporate debtor: Max Alert Systems Limited; Date of commencement of CIRP: 24-08-2021; List of creditors as on: 26-11-2021

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl.	Name of creditor	Identification	ntion Details of claim received		Details of claim admitted					Amount of	Amount of	Amount of	Amount of	Remarks, if any
No.		No.	Date of	Amount	Amount of	Nature of claim	Amount	Whether	% of	contingent	any mutual	claim not	claim under	
			receipt	claimed	claim admitted		covered	related	voting	claim	dues, that	admitted	verification	
							by	party?	share in		may beset- off			
							guarantee		CoC					
1 1	Lenin Chandran		23-10-2021	88,69,405	88,69,405	unsecured loan	NIL	Yes	0	-	0	-		Promoter of the company
														hence no voting power
2	Tangent Construction (I)		23-10-2021	57,22,000	55,22,000	unsecured loan	NIL	No	6%	-	0	2,00,000.00	-	100% voting rights; rejected
	Private Limited													amount given during CIRP
														period
3	Santosh Balachandaran		20-11-2021	2,12,563	2,12,563	unsecured loan	NIL	YES	0%	-	0	0	0	Ex-MD of the Company
														hence no voting rights
4	Punjab National Bank		21-11-2021	8,56,11,035	8,25,91,802	unsecured loan	NIL	No	94%	-	0	30,19,233	0	Interest after CIRP date not
														admitted
				10,04,15,003	9,71,95,770				100			32,19,233		